

# **THE GAUHATI HIGH COURT**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO. 48**

Dated Guwahati, the 24<sup>th</sup> October, 2019

**Hon'ble the Chief Justice has been pleased to constitute the following Committee in the manner as indicated below:**

<b>NAME OF THE COMMITTEE</b>	<b>NAMES OF THE HON'BLE JUDGES / MEMBERS</b>
Committee to oversee all the arrangements for organizing the launch function of the book- "Courts of India" (translated in Assamese), to be held on 10 <sup>th</sup> November, 2019	1. Hon'ble Mr. Justice Manojit Bhuyan. 2. Hon'ble Mr. Justice Suman Shyam. 3. Hon'ble Mr. Justice Achintya Malla Bujor Barua. 4. Hon'ble Mr. Justice Prasanta Kumar Deka.

By Order,  
Sd/- Robin Phukan

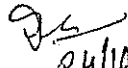
**REGISTRAR GENERAL**

**Memo No. HC. III - 23/2013/3204-3220/ G (Pt.), Dated 24<sup>th</sup> October, 2019**

**Copy to:-**

- 1) The Registrar (Vigilance/Administration/Judicial/Establishment), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
- 7) The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of Gauhati High Court with the title "*Notification regarding constitution of the committee to oversee all the arrangements for organizing the launch function of the book- 'Courts of India' (translated in Assamese)*".
- 8) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 9) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 10) The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr. Justice Achintya Malla Bujor Barua, Gauhati High Court, Guwahati.
- 13) The P.S. to Hon'ble Mr. Justice Prasanta Kumar Deka, Gauhati High Court, Guwahati.
- 14) The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
- 15) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 16) The Court Manager, Gauhati High Court, Guwahati.
- 17) The Notice Board, Gauhati High Court, Guwahati.

  
24-10-19  
**REGISTRAR GENERAL**

  
24/10/19